

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.3975

TO BE ANSWERED ON FRIDAY THE 4TH JANUARY, 2019
PAUSHA 14, 1940 (SAKA)

GST ON BRANDED FOODS

3975. SHRI RAGHAV LAKHANPAL:

Will the Minister of FINANCE be pleased to state:

(a) whether the grain traders across the country had gone on strike protesting the imposition of Goods and Services Tax (GST) on branded rice, lentils and other food items and if so, the details thereof; and

(b) the steps being taken by the Government to protect the grain traders against the loss from implementation of GST?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a): No such information is available.

(b): Food Grains, except branded and packed, are exempt from GST. Branded and packed food grains attract GST at concessional rate of 5% as recommended by the GST Council.
